

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/01580-1589/2014

DATED THIS THE 4TH DAY OF DECEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

1. M.G. Ramachandra
S/o S.M. Guptha,
Aged about 39 years,
Inspector of Central Excise,
O/o. Commissioner of Central Excise,
Audit Commissionerate,
No. 16/1, S.P. Complex,
Lalbagh Road, Bangalore – 560 027.

2. Gopalraju D.R.
S/o Late D. A. Ram Raj,
Aged about 43 years
Inspector of Central Excise,
O/o. The Commissioner of Central Excise,
Audit Commissionerate,
S-1 & S-2, Vinaya Marg,
Siddharth Layout, Mysore – 570 011.

3. Gururaj G. Nayak,
S/o Gundurao J. Naik,
Aged about 39 years,
Inspector of Central Excise,
O/o. The Asst. Commissioner of Central Excise,
Dasanapura Division, II Floor,
S.P. Complex, Lalbagh Road,
Bangalore – 560 027.

4. Ramakrishna Haran. J
S/o P. Jayaraman
Aged about 45 years,
Inspector of Central Excise,
O/o. The Chief Commissioner of Central Excise,
P.B. No. 5400, Queen's Road,
Bangalore – 560 001.

5. K.M. Kishore,
S/o K.M. Ganapathi Bhat,
Aged about 43 years,
Inspector of Central Excise,
O/o. The Commissioner of Central Excise,
Audit Commissionerate,
S-1 & S-2, Vinaya Marg,
Siddharth Layout,
Mysore – 570 011.

6. M. Sunil,
S/o P.K. Lakshmynarayanan,
Aged about 43 years,
Inspector of Central Excise,
O/o. The Superintendent of Central Excise,
Peenya Q & R Range,
Peenya II Division, Bangalore – II Commissionerate,
3rd Floor, S.P. Complex, Lalbagh Road,
Bangalore – 560 027.

7. Ramesh B. Tapashi,
S/o Bhimappa R. Tapashi,
Aged about 39 years,
Inspector of Central Excise,
O/o. The Asst. Commissioner of Central Excise,
Belgaum Division, 1st Floor,
Central Excise Building, No. 71, Club Road,
Belgaum – 590 001.

8. G. Ravi,
S/o T.N. Govindaraj,
Inspector of Customs,
Office of the Superintendent of Customs,
New Custom House,
Mangalore.

9. Ravikumar A.
S/o. Late Shri Ananda A,
Aged about 40 years,
Inspector of Central Excise,
O/o. Commissioner of Central Excise,
Audit Commissionerate,
No. 16/1, 4th Floor, S.P. Complex,
Lalbagh Road,
Bangalore – 560 027

10. Chandar S.R.
S/o T.R. Srinivasan,
Aged about 47 years,
Inspector of Central Excise,
O/o. The Superintendent of Central Excise,
Dasarahalli East Range, II Floor,
S.P. Complex, Lalbagh Road,
Bangalore – 560 027.Applicants

(By Shri N. Obalappa proxy for Shri N.G. Phadke)

Vs.

1. The Union of India,
Represented by the Secretary,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi – 110 001.

2. The Central Board of Excise & Customs,
Department of Revenue,
Ministry of Finance,
Government of India,
North Block, New Delhi – 110 001.
By its Chairman.

3. The Chief Commissioner of Central Excise,
Bangalore Zone,
Central Revenue Building,
Queens Road,
Bangalore – 560 001. ...Respondents

(By Shri Sayed S Kazi proxy for Shri N.B. Patil for Respondents)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Shri N. Obalappa appearing as proxy for Shri N.G. Phadke, learned counsel representing the applicants, wishes to withdraw the present Original Application, with liberty to file a fresh one with better particulars.

2. Accordingly, the Original Application is dismissed as withdrawn, with liberty as aforesaid.

3. Since the Original Application itself has been dismissed as withdrawn, therefore, nothing survives in MA.420/2020 and the same is also disposed having been rendered infructuous.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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